## GOVERNMENT OF INDIA ENVIRONMENT AND FORESTS LOK SABHA

UNSTARRED QUESTION NO:5349
ANSWERED ON:28.04.2010
NORMS FOR ENVIRONMENTAL CLEARANCE
Adsul Shri Anandrao Vithoba;Majhi Shri Pradeep Kumar;Yadav Shri Dharmendra

## Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether various power projects are pending for approval;
- (b) if so, the details thereof, State-wise;
- (c) whether the Government proposes to amend environment clearance norms for thermal power projects in the country;
- (d) if so, the details in this regard; and
- (e) the time by which new norms will be implemented?

## **Answer**

## MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FOREST (SHRI JAIRAM RAMESH)

- (a)&(b) Nineteen thermal power and three hydro power projects are pending for environmental clearance, the state-wise break-up of which is enclosed.
- (c) The Environment Impact Assessment Notification 2006 as amended in December, 2009 provides for appraisal of projects including thermal power plants. There is no proposal to amend it further.
- (d)&(e) Does not arise in view of reply to part (c) of the question above.